

OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In view of official exigency, the following internal orders are being made with immediate effect for smooth functioning of Record Room (Sessions), THC till further order:-

Sl. No.	NAME OF THE OFFICIAL	AT PRESENT WORK ASSIGNED	WORK TO BE ASSIGNED
1.	Ms. Samriti Wadhwa-SJA	High Court Dealing Clerk + Supervision work in Record Room (Sessions), Room No. 45	Consignment work of Family Courts of Central and West District except court of Ms. Renu Bhatnagar- Ld. Principal Judge, Family Courts, West District, THC
2.	Sh. Dhananjay Kr. Singh- JJA	Consignment work of Family Courts of Central and West District* except court of Ms. Renu Bhatnagar- Ld. Principal Judge, Family Courts, West District, THC	Attached with Ms. Samriti Wadhwa-SJA to assist her in consignment work

Note: - Non-compliance of the order shall be viewed seriously and the erring official would be liable for appropriate action.

(MUKESH/KUMAR GUPTA)

Additional District Judge-11(Central)/
Officer-In-Charge, Record Rooms
Tis Hazari Court, Delhi

F.No.1./RRs/THC/Delhi/2022

19931-948

Dated

3 MAR 2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQ's), Tis Hazari Courts, Delhi.
2. PS to District & Sessions Judge, West District, Tis Hazari Court, Delhi.
3. The Sr. A.O. (J), Administration I, II, III, Tis Hazari Courts, Delhi
4. The Account Officer, Accounts Branch Central and West District, THC, Delhi.
5. The Branch Incharge, Record Room (Sessions), Tis Hazari Courts, Delhi.
6. The Official Concerned.
7. Dealing official, Personal file/CR/Leave/Website Committee/LAYERS.
8. Reader to Officer Incharge, Record Rooms, Tis Hazari Courts, Delhi.
9. Guard file, Record Rooms, Tis Hazari Courts, Delhi.

Ranjit Singh
32-3-22
(Branch Incharge)

Record Room (Sessions),
THC, Delhi